

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/164/2016  
NAME OF THE PETITIONER(S) : Joseph Selvakumar  
NAME OF THE RESPONDENT(S) : M/s Chandra Royal Inn Private Limited & 2 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

M/s Ganesha & Ganesha Counsel for R3

R. RAJESH

Counsel for R1 & R2

P. STEPHEN RAJ  
(For K. Moorthy)

Counsel for Petitioner

2/2/17  
[Signature]  
[Signature]

**ORDER**

Shri P.Stephen Raj, counsel for petitioner Present. Shri R.Rajesh, Proxy for counsel for R1 & R2 present. Counsel for R3 also present. Proxy counsel for the petitioner prays some more time as the senior counsel is unwell. Time extended at request. Put up on 27/2/2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)